

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 487/1998

(3)

New Delhi this the 26th day of October, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Gotton Issac,
Upper Division Clerk,
Delhi Central Circle-1,
Central Public Works Department,
New Delhi.

... Applicant

(By Shri Yatish Mohan, Advocate)

-Versus-

1. Union of India through
Superintending Engineer,
Co-ordination (Civil) Circle,
C.P.W.D., New Delhi.

2. Director of Administration,
C.P.W.D., I.P. Bhawan,
New Delhi.

3. Ministry of Urban Affairs & Employment
through the Secretary,
Nirman Bhawan, New Delhi.

... Respondents

(By Shri D. S. Mahendru, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Learned counsel for applicant wants to withdraw this application in view of certain events which took place subsequent to the date of filing of the application. Prayer is allowed. The application is dismissed as withdrawn.

KM
(K. M. Agarwal)
Chairman

RKA
(R. K. Ahoja)
Member (A)

/as/